

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF AMBAY COKE INDUSTRIES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Ambay Coke Industries Private Limited
2.	Date of incorporation of corporate debtor	20/10/2009
3.	Authority under which corporate debtor is incorporated / registered	ROC Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U23100WB2009PTC138958
5.	Address of the registered office and principal office (if any) of corporate debtor	13/2A Priya Nath Mullick Road, P.S-Bhawanipore, Kolkata, WB-700026 IN.
6.	Insolvency commencement date in respect of corporate debtor	22/05/2024
7.	Estimated date of closure of insolvency resolution process	18/11/2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Avishek Gupta IP Registration No. IBBI / IPA-003 / IP -N00135 / 2017-2018 / 11499
9.	Address and e-mail of the interim resolution professional, as registered with the Board	CK-104, Sector 2, Salt Lake Kolkata, West Bengal 700091. avishek@optimusresolution.net
10.	Address and e-mail to be used for correspondence with the interim resolution professional	CK-104, Sector 2, Salt Lake Kolkata, West Bengal- 700091. cirp.acipl@gmail.com
11.	Last date for submission of claims	05/06/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Information NA till date
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Information NA till date
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink : https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Ambay Coke Industries Private Limited on 22.05.2024.

The creditors of Ambay Coke Industries Private Limited are hereby called upon to submit their claims with proof on or before 05/06/2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 25/05/2024

Place : Kolkata

Sd/-

Avishek Gupta

IP Registration no: IBBI / IPA-003 / IP -N00135 / 2017-2018 / 11499

Avishek Gupta



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7. Estimated date of closure of Insolvency Resolution Process	18/11/2024
8. Name and registration number of the Insolvency Professional acting as interim resolution professional	Avishek Gupta IP Registration No. IBBI / IPA-003 / IP -N00135 / 2017-2018 / 11499
9. Address and e-mail of the interim resolution professional, as registered with the Board	CK-104, Sector 2, Salt Lake Kolkata, West Bengal 700091. avishek@optimusresolution.net
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14. (a) Relevant Forms and (b) Details of Authorized Representatives are available at	Weblink: https://bbi.gov.in/en/home/downloads

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Sd/
Avishek Gupta
IP Registration no:
Date: 25/05/2024
Place: Kolkata

IBBI / IPA-003 / IP -N00135 / 2017-2018 / 11499

ফর্ম এ
সাধারণ ঘোষণা
(২০১৬ সালের ইনসলভেন্সি অ্যান্ড ব্যাঙ্ক্রাটসি বোর্ড অফ ইন্ডিয়া
(ইনসলভেন্সি রেজলিউশন প্রসেস ফর কর্পোরেট পার্সনস) রেগুলেশনের রেগুলেশন ৬ অধীনে)
অ্যামবে কোক ইন্ডাস্ট্রিজ প্রাইভেট লিমিটেড-এর
বিনিয়োগকারীগণের অবগতির জন্য

সংশ্লিষ্ট বিস্তারিত	
১. কর্পোরেট ডেটরের নাম	অ্যামবে কোক ইন্ডাস্ট্রিজ প্রাইভেট লিমিটেড
২. কর্পোরেট ডেটরের গঠনের তারিখ	২০.১০.২০০৯
৩. যে কর্তৃপক্ষের অধীনে কর্পোরেট ডেটর গঠিত/নথীভুক্ত	আরওসি কলকাতা
৪. কর্পোরেট ডেটরের কর্পোরেট আইডি নং	U23100WB2009PTC138958
৫. কর্পোরেট ডেটরের রেজিস্টার্ড অফিস এবং প্রধান অফিস (যদি কিছু থাকে) ঠিকানা	১৩/২এ প্রিয়া নাথ মল্লিক রোড, থানা - ভবানীপুর, কলকাতা, পব-৭০০০২৬ ভারত
৬. ইনসলভেন্সি প্রক্রিয়া প্রক্রিয়া শুরু তারিখ	২২.০৫.২০২৪
৭. ইনসলভেন্সি প্রক্রিয়া প্রক্রিয়া সমাপ্তির আনুমানিক তারিখ	১৮.১১.২০২৪
৮. সাময়িক প্রস্তাব পেশাদার হিসেবে কার্যরত ইনসলভেন্সি পেশাদারের নাম রেজিস্ট্রেশন নম্বর	অভিষেক গুপ্তা আইপি রেজিস্ট্রেশন নং IBBI/PA-003/IP-N00135/2017-2018/11499
৯. বোর্ডের নিকট রেজিস্ট্রিকৃত সাময়িক প্রস্তাব পেশাদারের ঠিকানা এবং ইমেল	সি/কে-১০৪, সেক্টর ২, সল্টলেক কলকাতা, পশ্চিমবঙ্গ - ৭০০০৯১ avishek@optimusresolution.net
১০. সাময়িক প্রস্তাব পেশাদারের সহিত যোগাযোগের জন্য ঠিকানা এবং ইমেল	সি/কে-১০৪, সেক্টর ২, সল্টলেক কলকাতা, পশ্চিমবঙ্গ - ৭০০০৯১ cirp.acipl@gmail.com
১১. দাবি দাখিলের শেষ তারিখ	০৫.০৬.২০২৪
১২. বিনিয়োগকারীগণের শ্রেণি, যদি কিছু থাকে, সংশ্লিষ্ট আইনের ২১ ধারার উপধারা (৬এ) এর (বি) পরিচ্ছেদ অধীনে অন্তর্ভুক্তকৃত প্রস্তাবক পেশাদার কর্তৃক নির্ধারিত	সংশ্লিষ্ট তারিখ পর্যন্ত তথ্যাদি নেই
১৩. সংশ্লিষ্ট শ্রেণিতে বিনিয়োগকারীগণের অনুমোদিত প্রতিনিধি হিসেবে কার্যরত ইনসলভেন্সি পেশাদারগণের চিহ্নিতকরণের নাম (প্রতিটি শ্রেণিতে তিনটি নাম)	সংশ্লিষ্ট তারিখ পর্যন্ত তথ্যাদি নেই
১৪. (ক) সম্পর্কিত ফর্মগুলি এবং (খ) প্রাপ্ত অনুমোদিত প্রতিনিধিগণের বিস্তারিত	Weblink: https://bbi.gov.in/en/home/downloads

এতদ্বারা বিজ্ঞপিত হচ্ছে ন্যাশনাল কোম্পানি ল ট্রাইব্যুনাল, নির্দেশ দিয়েছে অ্যামবে কোক ইন্ডাস্ট্রিজ প্রাইভেট লিমিটেড-এর কর্পোরেট ইনসলভেন্সি প্রক্রিয়া শুরু করার ২২.০৫.২০২৪ তারিখে।
অ্যামবে কোক ইন্ডাস্ট্রিজ প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণকে প্রামাণ্য নথি সহ তাদের দাবি ০৫.০৬.২০২৪ তারিখে অন্তর্ভুক্তকৃত প্রস্তাবক পেশাদারগণের নিকট ক্রম নং ১০-এ উল্লিখিত ঠিকানায় পেশ করতে।
আর্থিক বিনিয়োগকারীগণ প্রামাণ্য নথি সহ কেবল বৈদ্যুতিক মাধ্যমেই তাদের দাবি দাখিল করতে পারবেন। অন্যান্য বিনিয়োগকারীগণ তাদের দাবি প্রামাণ্য নথি সহ ব্যক্তিগতভাবে বা ডাকযোগে বা বৈদ্যুতিক মাধ্যমে দাখিল করতে পারেন।
মিথ্যা অথবা বিভ্রান্তকারী প্রমাণ সহ দাবি দাখিলের ক্ষেত্রে জরিমানা হতে পারে।

স্ব/-
অভিষেক গুপ্তা
আইপি রেজিস্ট্রেশন নং
তারিখ : ২৫.০৫.২০২৪
স্থান : কলকাতা

IBBI/PA-003/IP-N00135/2017-2018/11499

Financial Express- English (Kolkata)

Ekdin – Bengali (Kolkata)